

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1842  
ANSWERED ON:02.12.2011  
REDUCTION IN IMPORT DUTY ON RUBBER  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of FINANCE be pleased to state:**

- (a) the duty imposed on import of rubber into the country;
- (b) whether Government has any plans to reduce import duty on rubber;
- (c) if so, the details thereof;
- (d) whether the organization of tyre manufacturers has submitted any representation to reduce the import duty;
- (e) if so, the details thereof; and
- (f) the time by which final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): Currently, natural rubber attracts basic customs duty of 20% ad Valorem or Rs.20/- per kg, whichever is lower. However, a further concessional rate of basic customs duty of 7.5% ad Valorem has been provided to imports of natural rubber up to an aggregate quantity not exceeding forty thousand metric tonnes during the financial year 2011-12. In addition, imports of natural rubber are chargeable to special additional duty of 4% ad Valorem.
- (b): No Madam. There is no proposal to carry out a further reduction in duty at this stage.
- (c): Does not arise in view of (b) above,
- (d): Yes, Madam.
- (e): The Automotive Tyre manufactures association (ATMA) have sought full exemption from customs duty on this item.
- (f): Taking into account the interest of domestic growers, and the totality of factors, this request has not been acceded to.